

CASE NO.:
Transfer Petition (civil) 401 of 2007

PETITIONER:
CHITRA

RESPONDENT:
DEEPAK K. RANGACHAR

DATE OF JUDGMENT: 29/02/2008

BENCH:
S.H.KAPADIA & J.M.PANCHAL

JUDGMENT:
JUDGMENT
O R D E R

This matter was referred to the Mediation Centre for settlement.

Transfer petition stands disposed of in terms of the report dated 18.2.2008 submitted by the Centre.